



In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 20TH SEPTEMBER, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>ADMISSION PIL</u>				
1)	PIL/5/2018 TO RECTIFY RESIDENCE OF PUISNE JUDGE, FIXED	THOUNAOJAM JAMES SINGH Vs STATE OF MANIPUR	Ms PH SARVODAYA LAKSHMI	AG MR S SURESH, ASG MR. P TAMPHAMANI
<u>ADMISSION</u>				
2)	W.P.(CrI.)/8/2018 FIXED	WAHENGBAM RAMANANDA @ LUWANGNGAMBA Vs DISTRICT MAGISTRATE, IMPHAL EAST MANIPUR	MR. CH NGONGO	MR A VASHUM, GA GA
<u>HEARING PIL</u>				
3)	PIL/14/2018 WITH CONT.CAS(C) 213/2017 (D/O), WP(C) 587/2018 (D/O), WP(C) 785/2017 (D/O), WP(C) 288/2018 (D/O), WP(C) 885/2018 (D/O), WP(C) 8/2018 (D/O), WP(C) 165/2018 (D/O), WP(C) 77/2018 (D/O), WP(C) 587/2018 (D/O) FOOTBALL IN MANIPUR	IN RE PROBLEM CONCERNING AFFAIRS OF THE FOOTBALL IN MANIPUR Vs STATE OF MANIPUR	A ROMENKUMAR AMICUS CURIAE XXX	MR. P TAMPHAMANI MR. M HEMCHANDRA AG

- 4) **With** MC(WP(C))/163/2018
WITH CONT.CAS(C)
213/2017 (D/O), WP(C)
587/2018 (D/O), WP(C)
785/2017 (D/O), WP(C)
288/2018 (D/O), WP(C)
885/2018 (D/O), WP(C)
8/2018 (D/O), WP(C)
165/2018 (D/O), WP(C)
77/2018 (D/O), WP(C)
587/2018 (D/O)
FOOTBALL IN MANIPUR
- THE ALL MANIPUR
FOOTBALL ASSOCIATION
Vs
FOOTBAL CLUB ZALEN
(FC ZALEN)
- TH REBATI
- MR. P TAMPHAMANI
- 5) **With** MC(WP(C))/249/2018
WITH CONT.CAS(C)
213/2017 (D/O), WP(C)
587/2018 (D/O), WP(C)
785/2017 (D/O), WP(C)
288/2018 (D/O), WP(C)
885/2018 (D/O), WP(C)
8/2018 (D/O), WP(C)
165/2018 (D/O), WP(C)
77/2018 (D/O), WP(C)
587/2018 (D/O)
FOOTBALL IN MANIPUR
- SHRI CH. IBOTOMBI
SINGH
Vs
FOOTBALL CLUB ZALEN
(FC ZALEN)
- MR. K ROSHAN
- MR. LENIN HIJAM DY A.G
L STEVENSON
MR. M HEMCHANDRA
- 6) **With** WP(C)/428/2018
WITH CONT.CAS(C)
213/2017 (D/O), WP(C)
587/2018 (D/O), WP(C)
785/2017 (D/O), WP(C)
288/2018 (D/O), WP(C)
885/2018 (D/O), WP(C)
8/2018 (D/O), WP(C)
165/2018 (D/O), WP(C)
77/2018 (D/O), WP(C)
587/2018 (D/O)
FOOTBALL IN MANIPUR
- FOOTBALL CLUB ZALEN
(FC ZALEN)
Vs
STATE OF MANIPUR
- MR. M HEMCHANDRA
- MR. LENIN HIJAM DY A.G
- 7) **With** WP(C)/755/2018
WITH CONT.CAS(C)
213/2017 (D/O), WP(C)
587/2018 (D/O), WP(C)
785/2017 (D/O), WP(C)
288/2018 (D/O), WP(C)
885/2018 (D/O), WP(C)
8/2018 (D/O), WP(C)
165/2018 (D/O), WP(C)
77/2018 (D/O), WP(C)
587/2018 (D/O)
FOOTBALL IN MANIPUR
- THE ALL MANIPUR
FOOTBALL ASSOCIATION
Vs
STATE OF MANIPUR
- TH REBATI
L STEVENSON
MR. KH TARUNKUMAR
- MR. LENIN HIJAM DY A.G

- 8) **With** SHRI CH. IBOTOMBI
 WP(C)/766/2018 SINGH
 WITH CONT.CAS(C) **Vs**
 213/2017 (D/O), WP(C) STATE OF MANIPUR
 587/2018 (D/O), WP(C) JYOTSANA
 785/2017 (D/O), WP(C) MS. JOYLAKSHMI
 288/2018 (D/O), WP(C) PRIYA MR. BP SAHU
 885/2018 (D/O), WP(C) MR. M DEVANANDA
 8/2018 (D/O), WP(C)
 165/2018 (D/O), WP(C)
 77/2018 (D/O), WP(C)
 587/2018 (D/O)
 FOOTBALL IN MANIPUR

HEARING

- 9) WA/14/2015 DR Y GOPAL KRISHNA MR. L ANAND MR. HS PAONAM
 NOT BY HON'BLE N. SINGH MR. L SHYAMKISHWOR MR. A BIMOL
 KOTISWAR SINGH, J. **Vs** STATE OF MANIPUR AND MR. S GUNABANTA
 ORS MR. N BIPIN
 MS. KSH HARICHHAYA
 MR. S DIJESHWOR
 MR. L ASHINIKUMAR
 GA
- 10) WP(C)/112/2018 Y DEVENDRO SINGH MR. HS PAONAM
Vs MANIPUR LEGISLATIVE MR. A BIMOL
 ASSEMBLY MR. S CHITARANJAN
 MR. H DIJEN

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. KH CHONJON 08-09-2018 To 24-09-2018
- 2) MR. NG KUMAR 11-09-2018 To 22-09-2018
- 3) MR. H GENANANDA 12-09-2018 To 23-09-2018

**(R.K. MEMCHA DEVI)
 REGISTRAR (JUDL.)**